

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1174/2013 (ARGUMENTS.) IA/1/2013		Balakrishna.C Vs Munikrishnappa	V.Naveen Kumar
2	O.S. 1792/2013 (ARGUMENTS.) IA/1/2013		Gowramma Vs Muniyappa	S J P
3	O.S. 606/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Chikkamuniyappa	Jamuna
4	Misc 31/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		Rukkamma Vs Srinivas B	N.J.RAMESH.
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
5	O.S. 334/2010 (SUMMONS) IA/1/2010		GANGAIAH Vs BYRAPPA	MANIKAPPA PATIL
6	O.S. 1464/2015 (SUMMONS) IA/1/2015		Rathnamma T C Vs Vishnu Prasad H P	T C N
7	Misc 26/2018 (SUMMONS)		Rajanna Vs Hanumaiah	
8	O.S. 87/2020 (SUMMONS)		Gangambika Vs Gowramma	S J Kumar
9	O.S. 1135/2015 (ISSUES.) IA/1/2015		Dhanalakshamma Vs Mariyappa	H.R.Praveen Kumar
10	O.S. 2018/2015 (ISSUES.) IA/1/2015		Gopal Krishna R Vs Rajanna R	K H Ramu
11	O.S. 1087/2017 (ISSUES.) IA/1/2017 IA/2/2017		Dharma Bai alias Krishna Bai Vs Shantha Bai	B R Prakash
12	O.S. 1169/2018 (ISSUES.) IA/1/2018 IA/2/2018		MOOGANNA ALIAS VENKATARAMANAPPA Vs MUNIVENKATAPPA	S M K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1432/2018 (ISSUES.) IA/1/2018 IA/2/2018		Shivapradeep Vs Sheelavathi T M	K Ajay Kumar
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF DW				
14	O.S. 19/2013 (EVIDENCE.) IA/1/2013	07-08-2020	Sarojamma.K.M Vs Munivenkatamma	P.Prasanna kumar
15	O.S. 480/2015 (EVIDENCE.) IA/1/2015	07-08-2020	Chandrappa H V Vs Nagaraj H V	V Venkataramareddy
CROSS EXAMINATION OF PW				
16	O.S. 475/2011 (EVIDENCE.) IA/1/2011	07-08-2020	CECILLIA ANAND Vs DAVID.C.	SHESHADRI. SIDDALINGASWAMY
17	O.S. 1240/2011 (EVIDENCE.) IA/1/2011	07-08-2020	GOWRAMMA Vs NANJAMMA	N.LOKESH
18	EX 36/2012 (EVIDENCE.)	07-08-2020	GOPALAPPA Vs THE SPECIAL LAND ACQUISISIOTN OFFICER	
19	O.S. 298/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	07-08-2020	Lohith Reddy.A Vs Ananda Reddy.A	T.M.Chowda Reddy
20	O.S. 1959/2014 (EVIDENCE.)	07-08-2020	Narayana Swamy M Vs Maxworth Realty India Ltd. Rep. by Chairman and Managing Director Keshava K	V B Shivakumar
DEFN EVIDENCE				
21	O.S. 591/2010 (EVIDENCE.)	07-08-2020	SUPARNA PLASTICS PVT.LTD. Vs AGRO AGENCIES	GANESH BHAT.Y.H. M V MAHESH
FURTHER EVIDENCE FOR PLNTF				
22	O.S. 216/2015 (EVIDENCE.) IA/1/2015	07-08-2020	Mohan Kumar A Vs Achappa G S	Sheshagiri K T
PLNTF EVIDENCE				
23	O.S. 1354/2013 (EVIDENCE.) IA/1/2013	07-08-2020	Geetha Bai Vs Shobha Rani	Amr babu
24	O.S. 756/2014 (EVIDENCE.) IA/1/2014	19-08-2020	Pillappa alias Pillanarayanappa Vs Muniyallamma	Shivaranjana

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 803/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	19-08-2020	A. Muniswamaiah @ Munishamappa Vs Pushpamma	
26	O.S. 272/2015 (EVIDENCE.) IA/1/2015	19-08-2020	Nagarathnamma Vs Venkatalakshamma	C R K
27	O.S. 2011/2015 (EVIDENCE.) IA/1/2015	19-08-2020	Shaik Basheer Vs Mehaboob Bee	V Seenappa
28	O.S. 61/2018 (EVIDENCE.) IA/1/2017 IA/2/2017	19-08-2020	MALLAIAH Vs SIDDAPPA	VEMAREDDY S.
FUTHER CHIEF OF pw				
29	O.S. 285/2012 (EVIDENCE.) IA/1/2012	19-08-2020	MS SLV HOUSING DEVELOPMENT CORPORATION Vs GOVINDA REDDY	N.MANO HAR DN
30	O.S. 151/2015 (EVIDENCE.) IA/1/2015	19-08-2020	Muninarayana Vs Muniyappa	K Muniraju
31	M.A. 30/2018 (SUMMONS) IA/1/2018	16-09-2020	Ashwathamma Vs Ramanjinappa	P M Gopi
AWAIT SUMMON/NOTICE				
32	O.S. 956/2012 (SUMMONS) IA/1/2012	16-09-2020	Ramakrishna Reddy Vs Anjana Reddy	M.V.Srinivasa Reddy
33	O.S. 1412/2012 (SUMMONS) IA/1/2012	16-09-2020	Gangamma Vs Hanumakka	K.V.Venkatesh
34	O.S. 436/2013 (SUMMONS) IA/1/2013	16-09-2020	Savithramma Vs Lenkappa	H.V.Ramachandra Reddy
35	O.S. 1812/2014 (SUMMONS) IA/1/2014	16-09-2020	Vinod Kumar Vs Jaffar Abbas	G N J
36	O.S. 1605/2018 (SUMMONS) IA/1/2018	16-09-2020	Japamala Rani Vs Lakkamma	R Krishnappa
NOTICES				
37	O.S. 891/2010 (SUMMONS)	18-09-2020	NARASAMMA Vs MAREGOWDA	M.S. PRAKASH GNR
OBECTION				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 331/2018 (SUMMONS) IA/1/2018	18-09-2020	Vijayalakshmi Vs Basamma	C M Eshwarappa
STEPS				
39	O.S. 266/2010 (SUMMONS) IA/1/2010	18-09-2020	SIDDA REDDY Vs INNESAMMA	R.S.SURESHA EXPARTE
40	O.S. 1031/2010 (SUMMONS) IA/1/2010	18-09-2020	MADDORAMMA AND ANOTHER Vs SONNAPPA AND ANOTHER	RAHEED KAHAN AND K. NARAYANAPPA
41	O.S. 73/2013 (SUMMONS) IA/1/2013 IA/2/2013	18-09-2020	Hemalatha Vs Ramprasad	K.N.Subba Reddy
42	O.S. 185/2015 (SUMMONS)	18-09-2020	Shravan Gupta Vs Srinivas K R	NAYAK U.R
43	O.S. 1594/2015 (SUMMONS) IA/1/2015 IA/2/2015 IA/3/2015	18-09-2020	Gayathri Vs Saraswpathi	D.S. MALI PATIL
44	O.S. 991/2019 (SUMMONS) IA/1/2019	18-09-2020	Munirathnamma Rep by GPA holder Nagaraj B.N Vs Gangamma	D N Jayarama
SUMMONS				
45	O.S. 291/2018 (SUMMONS) IA/1/2018	18-09-2020	Rathnamma T C Vs Vishnu Prasad H P	T C Narayanaswamy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1936/2006 (HEARING) IA/1/2006		N MARIYAPPA Vs C A RAMESH	J.S. SHETTY
2	O.S. 460/2008 (HEARING) IA/1/2008		YASHODAMMA Vs HONNAPPA	N. ANJANA MURTHY
3	O.S. 1800/2008 (HEARING) IA/1/2008 IA/2/2008		INESHAMMA Vs PAPAI AH @ KIRITAPPA	A PRAKASA DJ GOVINDARAJU
4	FDP 18/2011 (HEARING)		RATHNAMMA. Vs CHANNAMMA.	DV SADHASHIVAREDDY
5	O.S. 735/2011 (HEARING) IA/1/2011		MUNIYAMMA Vs ARASAMMA AND OTHERS	MALLURAI AH
6	O.S. 1071/2011 (HEARING) IA/1/2011		SRINIVAS Vs RAMANNA	APPAJI G.L.SHIVKUMAR
7	O.S. 209/2012 (HEARING) IA/1/2012 IA/2/2012		GANGAIAH.H Vs SIDDAPPA.G	K.T.GOVINDE GOWDA
<u>12:00 P.M - 1:00 P.M</u>				
8	O.S. 644/2014 (HEARING) IA/1/2014		Suresh G V Vs Varalakshmi K H	Ravi H S
9	O.S. 646/2014 (HEARING) IA/1/2014		Lakshmi Devi Vs Lakshamma	Palakshi
10	O.S. 802/2014 (HEARING) IA/1/2014 IA/2/2014		K. Joseph Vs Francis	Noel Gonsalves Adv.,
11	O.S. 1138/2014 (HEARING) IA/1/2014		Raghuvaran Vs Mayadevi	Govinda Swamy
12	M.A. 48/2017 (HEARING) IA/1/2017		Muddappaji Vs Undavalli Satyanarayana	J S Dinesh
<u>3:00 P.M - 4:00 P.M</u>				
13	O.S. 844/2018 (HEARING) IA/1/2018		Annapoorna Vs Venkatalakshamma	C Rajanna
14	O.S. 566/2019 (HEARING)		Susheela Vs Venkata Rao	K Murthy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 616/2020 (HEARING) IA/1/2020		Infinity Estates, Rep. by its Managing Partner S R Manikanta Vs Suresh Karanth	Vevekananda H S
16	O.S. 260/2006 (ARGUMENTS.) IA/1/2006		B M MUNINARAYANAGOWDA Vs B RAMEGOWDA	N.G. GOVINDA GOWDA
4:00 P.M - 5:00 P.M				
17	O.S. 1461/2006 (ARGUMENTS.) IA/1/2006		H S MANJUNATH SHASTRI Vs P VISHNU PRASAD	T. MANJUNATH
18	O.S. 1746/2006 (ARGUMENTS.) IA/1/2006		RATHNAMMA Vs VENKATAMMA	MALLURIAH
19	O.S. 1121/2011 (ARGUMENTS.) IA/1/2011		VENKATALAKSHMAMMA Vs VENKATASWAMY	J.RAVI KUMAR
20	O.S. 1511/2014 (ARGUMENTS.) IA/1/2014		Muniraju Vs Thimmaiah alias Thimmarayappa	Ramakrishna V
Cases listed below are adjourned due to Covid 19				
21	L.A.C. 260/2004 (NOTICE)	27-08-2020 (12:00 P.M - 1:00 P.M)	JATAKADHA MUNIYAPPA Vs THE SPECIAL L.A.O. KIADB BANGALORE	ERP
22	O.S. 835/2005 (ISSUES.) IA/1/2005	27-08-2020 (12:00 P.M - 1:00 P.M)	NAGARAJA REDDY Vs KESHAVA REDDY	AHMED SHARIFF
23	O.S. 3031/2005 (SUMMONS)	27-08-2020	NiEPSIL ON VENTURES PVT LTD Vs M.R. GURUMURTHY REDDY	GURURAJ AND KRISHNA MBS D1 TO 6
24	O.S. 359/2008 (SUMMONS) IA/1/2008	27-08-2020	P GAJENDRA REDDY Vs VENKATALAKSHMI	
25	O.S. 139/2010 (SUMMONS) IA/1/2010	27-08-2020	LAKSHMAMMA Vs UTHANALLAPPA @ NAGAMMANAL	C.M.CHINNAPPA MRM
26	O.S. 301/2010 (SUMMONS) IA/1/2010	27-08-2020	GOWRAMMA Vs PAPAIH REDDY	M.K.RAMESH GOWDA
27	O.S. 1049/2011 (SUMMONS) IA/1/2011	27-08-2020	VINOD KUMAR @ VINOD DEVATHA.D.R. Vs RADHAKRISHNA.D.S.	N.VISHWANATH 1,3,4 - SN

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 424/2012 (SUMMONS) IA/1/2012 IA/2/2012	27-08-2020	NAGARATHNAMMA N Vs MALLAPPA REDDY	PRASANNAKUMAR
29	O.S. 758/2012 (SUMMONS) IA/1/2012	27-08-2020	Krishnamma Vs Ramakka	Madhukar.M.Deshpande
30	R.A. 6/2016 (SUMMONS) IA/1/2016	09-09-2020 (11:00 A.M - 12:00 P.M)	Mukthiyar Pasha Vs Vasu R	P S M
31	O.S. 289/2016 (SUMMONS)	09-09-2020 (11:00 A.M - 12:00 P.M)	Ramesh R, Rep. by Raja Jayashankar Vs Sundara Raju S	G M
32	O.S. 717/2016 (SUMMONS) IA/1/2016	09-09-2020 (11:00 A.M - 12:00 P.M)	Venkatesh Murthy Vs Muniyamma	K H U
33	O.S. 731/2016 (SUMMONS)	09-09-2020 (11:00 A.M - 12:00 P.M)	State Bank of India, Rep. by Krishna Dutt Vs Priyanka Navasaksharara Swasahaya Sangha	P Muniraju
34	O.S. 759/2016 (SUMMONS) IA/1/2016	09-09-2020 (11:00 A.M - 12:00 P.M)	Eramma Vs Muniakkayamma	S Venkatesh
35	O.S. 852/2016 (SUMMONS) IA/1/2016	09-09-2020 (11:00 A.M - 12:00 P.M)	Lingappa Vs Lakshamma	M I Khatib
36	O.S. 205/2017 (SUMMONS) IA/1/2017	09-09-2020 (11:00 A.M - 12:00 P.M)	Muniraju Vs Seethamma	Raghu N R
37	O.S. 20/2018 (SUMMONS) IA/1/2018	09-09-2020 (11:00 A.M - 12:00 P.M)	Mahadevamma alias Mala Vs Srinivasa Reddy S B	L K
38	O.S. 525/2018 (SUMMONS) IA/1/2018	09-09-2020 (11:00 A.M - 12:00 P.M)	Jayamma Vs Yellamma	N Sridhar
39	O.S. 193/2019 (SUMMONS) IA/1/2019	09-09-2020 (11:00 A.M - 12:00 P.M)	Mamatha Sriram Vs Kempamma R G	Savitha
40	O.S. 329/2019 (SUMMONS) IA/1/2019	09-09-2020 (11:00 A.M - 12:00 P.M)	Bindushree Vs Channaiah K	N Anjangowda
41	O.S. 1100/2019 (SUMMONS) IA/1/2019 IA/2/2019	09-09-2020 (11:00 A.M - 12:00 P.M)	Munivenkatappa Vs Shanthamma	L Mahesh
42	O.S. 1140/2019 (SUMMONS) IA/1/2019	09-09-2020 (11:00 A.M - 12:00 P.M)	Bhagyamma Chandra K Vs Krishnappa C	Arun Kumar Y H

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 1793/2019 (SUMMONS) IA/1/2019	09-09-2020 (11:00 A.M - 12:00 P.M)	THOPAMMA Vs KUMARA	PADMANABHA
44	O.S. 69/2020 (SUMMONS) IA/1/2020	09-09-2020 (11:00 A.M - 12:00 P.M)	Narayana Swamy K S Vs Pushpa	K C A
45	O.S. 105/2020 (SUMMONS) IA/1/2020	09-09-2020 (11:00 A.M - 12:00 P.M)	Chinnappa, Rep. by his GPA Holder Shivakumar G S Vs Prabhakar Reddy R	V. VIJAYASHEKARA GOWDA
46	O.S. 254/2020 (SUMMONS) IA/1/2020	09-09-2020 (11:00 A.M - 12:00 P.M)	Galappa Vs Siddappa L P since deceased by hos LRs 1.Mante Swamy	N R J
47	O.S. 352/2020 (SUMMONS) IA/1/2020	09-09-2020 (11:00 A.M - 12:00 P.M)	VIJAYARATHNAMMA Vs PURUSHOTHAMA S	MANJULA P V
48	O.S. 792/2019 (HEARING) IA/1/2019 IA/2/2019	09-09-2020 (11:00 A.M - 12:00 P.M)	SHANTHAMMA ALIAS SALAMMA Vs V. VENKATESH	C. H. S.
49	EX 9/2020 (HEARING)	09-09-2020 (11:00 A.M - 12:00 P.M)	NAGARAJ K Vs VIJAYAMMA	PRASHANTH B N
50	O.S. 609/2020 (HEARING) IA/1/2020	09-09-2020 (11:00 A.M - 12:00 P.M)	RANGIYA Vs SHIVANNA	K Suresh
51	M.C. 56/2020 (FIRST HEARING)	09-09-2020 (11:00 A.M - 12:00 P.M)	SWETHA Vs JEEVAN K S	VASUDEVA R
52	O.S. 163/2018 (A.D.R) IA/1/2018	09-09-2020 (11:00 A.M - 12:00 P.M)	Basavaraju Vs Sanjeevaiah	K Jagannath
53	M.C. 88/2018 (SUMMONS)	09-09-2020 (12:00 P.M - 1:00 P.M)	Swathi S v Vs Mohan Kumar	B V Manjunatha Gowda
54	O.S. 407/2020 (SUMMONS) IA/1/2020	09-09-2020 (12:00 P.M - 1:00 P.M)	ANTHONYMARY Vs MARIYAPPA	JAGADISH M C
55	R.A. 65/2017 (NOTICE)	09-09-2020 (12:00 P.M - 1:00 P.M)	Munilakshmaiah dead by LRS Kupamma Vs Shamanna S	B Janardhan Rao
56	M.V.C. 94/2017 (NOTICE)	09-09-2020 (12:00 P.M - 1:00 P.M)	MUNIVENKATAMMA Vs BHAGYALAKSHMI	PILLAREDDY
57	M.C. 235/2019 (NOTICE)	09-09-2020 (12:00 P.M - 1:00 P.M)	Muthuswamy Raju Vs Padmavathy P	Jal Legal

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	M.C. 447/2019 (NOTICE)	09-09-2020 (12:00 P.M - 1:00 P.M)	Krishna Priya V S Vs Prabhilash P	Sonia Rajesh
59	R.A. 11/2020 (NOTICE) IA/1/2020	09-09-2020 (12:00 P.M - 1:00 P.M)	Mahendra Kumar V Vs Deepika J	Kumar K G
60	M.C. 46/2020 (NOTICE)	09-09-2020 (12:00 P.M - 1:00 P.M)	Vykuntapu Krishna alias V Sai Vs Prema R	M M K
61	M.A. 35/2020 (NOTICE) IA/1/2020	09-09-2020 (12:00 P.M - 1:00 P.M)	Srinivas N Rep. by his GPA Holder Sri. Abdul Quduse Vs Dr. Aftab Ahmed	Y N S R
62	O.S. 534/2012 (ISSUES.) IA/1/2012	09-09-2020 (12:00 P.M - 1:00 P.M)	JAYAMMA Vs HANUMANTHARAYAPPA.B.T	N.K.KANTHARAJU
63	O.S. 893/2014 (ISSUES.) IA/1/2014	09-09-2020 (12:00 P.M - 1:00 P.M)	Ms Township Promoters Vs Gangadarappa	Umesh Y
64	O.S. 1401/2016 (EVIDENCE.) IA/1/2016	09-09-2020 (12:00 P.M - 1:00 P.M)	Gangamma Vs Rudraiah	
65	O.S. 1126/2017 (EVIDENCE.) IA/1/2017	09-09-2020 (12:00 P.M - 1:00 P.M)	Surekha G Vs Umesh R	H Santosh
66	O.S. 143/2019 (ORDERS.) IA/1/2019	09-09-2020 (12:00 P.M - 1:00 P.M)	Thopegowda P Vs Rudresh J	M B C
67	O.S. 778/2014 (SUMMONS) IA/1/2014	09-09-2020	Elizabeth Vs Asha S J	Narasimhareddy
68	O.S. 869/2014 (SUMMONS) IA/1/2014 IA/2/2014	09-09-2020	Saraswathamma Vs Krishnappa	
69	O.S. 1687/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	09-09-2020	Venkataswamy Vs Manjula	Ravindra

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
MANJULA D
V ADDL. SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 509/2007 (HEARING)		MOHAMMED MAHABOOB Vs C PRASANNA KUMAR	Y.K.NARAYANA SHARMA
2	O.S. 510/2007 (HEARING)		MOHAMMED MAHABOOB Vs LINGAPPA	Y.K.NARAYANA SHARMA
3	O.S. 582/2020 (HEARING) IA/1/2020		VENKATESH Vs LAKKAPPA	V. VIJAYASHEKARA GOWDA
4	O.S. 604/2020 (HEARING) IA/1/2020		NAGARAJ B C Vs NALINI	PRADEEP KUMAR
5	O.S. 611/2020 (FIRST HEARING) IA/1/2020		MALAI AH Vs VENKATRAMANASWAMY	K Suresh
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 2143/2006 (ARGUMENTS.) IA/1/2006		KRISHNAPPA Vs MUNISWAMAPPA	SRINIVAS VS
7	O.S. 121/2008 (ARGUMENTS.) IA/1/2008 IA/2/2008		C K SANGRAM SINGH Vs MOHAMMED ISMAIL	T.RAVINDRA
8	O.S. 1332/2008 (ARGUMENTS.) IA/1/2008		MUDDAMMA Vs SUBBAMMA	R.T.NANGEGOWDA
9	O.S. 1595/2008 (ARGUMENTS.) IA/1/2008		NARASAPPA Vs LAKSHMI	C.RAVIKUMAR
10	O.S. 257/2011 (ARGUMENTS.)		SHIVAMMA AND ANOTHER Vs NANDEESHAPPA AND OTHERS.	NAGARAJU
Cases listed below are adjourned due to Covid 19				
11	O.S. 919/2011 (ARGUMENTS.) IA/1/2011	27-07-2020	GOMATHI.P. Vs RAVI.R.	SIDDAMALLAPPA
12	O.S. 1207/2011 (ARGUMENTS.)	27-07-2020	Amit Kothari Vs Indrani	
13	O.S. 1597/2012 (ARGUMENTS.) IA/1/2012	27-07-2020	Suresh.H.R Vs Subramani.P	V.Sanjay Krishna
14	O.S. 752/2016 (ARGUMENTS.) IA/1/2016	27-07-2020	Lakshmi Vs Chikkamuniyappa	Ananda

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
MANJULA D
V ADDL. SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1014/2016 (ARGUMENTS.) IA/1/2016	27-07-2020	Varalakshmi Vs Muniyallappa	L Suresh
16	O.S. 198/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007	02-08-2020	A P MALLIKARJUNA Vs NARAYANA REDDY	G.NARAYANA RAO VR
17	O.S. 2760/2005 (SUMMONS)	24-08-2020	T. Shivakumar Vs Pillamuniyappa	YNSR
18	O.S. 170/2006 (SUMMONS) IA/1/2006	24-08-2020	IBRAHIM Vs KRISHNAREDDY	M.S.SHANKAR
19	O.S. 1248/2006 (SUMMONS) IA/1/2006	24-08-2020	VENKATAMMA SINCE DECEASED BY HER L.RS Vs ANJANAMMA	C.H. JADHAV S.SONNEGOWDA
20	O.S. 1014/2007 (SUMMONS) IA/1/2007	24-08-2020	S RMACHAR Vs ESWARACHAR	H. KANTHARAJ MB
21	O.S. 1372/2007 (SUMMONS) IA/1/2007	24-08-2020	PREMA PRABHAVATHI Vs BASAPPA	MALLURIAIH
22	O.S. 1897/2007 (SUMMONS) IA/1/2007	24-08-2020	JAYAMMA Vs NANJUNDAPPA	FX AND CO.
23	O.S. 1048/2008 (SUMMONS) IA/1/2008	24-08-2020	A MUNIRAMAIAH Vs LAKSHMAIAH	
24	O.S. 445/2009 (SUMMONS) IA/1/2009	24-08-2020	RAMESH Vs THIMMAKKA	A.R.SEETHARAMS CHAMBER
25	O.S. 2402/2007 (EVIDENCE.) IA/1/2007	24-08-2020	BETTASWAMYGOWDA Vs KARIYANNA@ M.KARIYAPPA	N.SUBBASHASTRY HMS
26	EX 41/2009 (EVIDENCE.)	24-08-2020	KANNAN Vs ELUMALAI	S.R.VISWANATH VVK
27	G and WC 5/2012 (EVIDENCE.)	24-08-2020	SHIVASHANKAR.K.T Vs JAYAMMA	M R NANJUNDA GOWDA
28	O.S. 249/2012 (EVIDENCE.) IA/1/2012	24-08-2020	RAMAKKA Vs CHINNAPPA	K.RAJENDRA PRASAD
29	O.S. 580/2015 (EVIDENCE.) IA/1/2015	24-08-2020	Bhagyamma Vs Lakshamma	Siddalingaprasad

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
MANJULA D
V ADDL. SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 943/2015 (EVIDENCE.) IA/1/2015	24-08-2020	Amaresh H K Vs Rajakumar D S	SHIVAKUMAR V B
31	O.S. 102/2012 (SUMMONS)	28-08-2020	LAKSHMAMMA Vs VENKATAPPA	H V RAMACHANDRA REDDY PRAMOGD ASSOCIATES PRADEEP NAIK.K
32	O.S. 208/2012 (SUMMONS) IA/1/2012 IA/2/2012	28-08-2020	MUNILAKSHMAMMA Vs RAMACHANDRAIAH.G.M	
33	O.S. 421/2012 (SUMMONS) IA/1/2012	28-08-2020	NAZEER.A Vs AMZAD.A	B.T. INDU SHEKAR
34	O.S. 449/2012 (SUMMONS) IA/1/2012	28-08-2020	ANITHA Vs PREMA	SRINIVASA
35	O.S. 877/2012 (SUMMONS) IA/1/2012 IA/2/2012	28-08-2020	S.Vandana Vs Sundara murthy	Narasimhareddy
36	O.S. 1036/2012 (SUMMONS) IA/2/2012 IA/6/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012	28-08-2020	Anjanamma Vs Ramakrishna	D.S.Joshi
37	O.S. 1474/2012 (SUMMONS)	28-08-2020	Prameela alias Papamma.A Vs Chinneaswamy Reddy	K.Santhosh Kumar
38	FDP 37/2013 (SUMMONS)	28-08-2020	Narayanamma Vs Siddamma	
39	Misc 40/2014 (SUMMONS) IA/1/2014	28-08-2020	Munilakshmi M Vs Purushotham B	Ramesh Adhithy
40	R.A. 2/2015 (SUMMONS) IA/1/2015	28-08-2020	Suvarnamma Vs Honnamma	G Narendra Raju
41	O.S. 1001/2015 (SUMMONS) IA/1/2015	28-08-2020	Ms Windor Gardens Private Limited Vs Rajendra M B	MANJUNATH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
MANJULA D
V ADDL. SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 1002/2015 (SUMMONS) IA/1/2015	28-08-2020	Ms Windor Gardens Private Limited Vs Rudramuni M B	MANJUNATH
43	O.S. 1353/2015 (SUMMONS) IA/1/2015	28-08-2020	Srinivas M Vs Ravichandra H R	Manjunatha G
44	O.S. 1387/2015 (SUMMONS) IA/1/2015	28-08-2020	Malathi M Vs Devaraj H	S and J Ass.
45	O.S. 184/2016 (SUMMONS) IA/1/2016	28-08-2020	Venkobai Vs Mamatha M H	Ansiga Devi
46	R.A. 49/2015 (NOTICE) IA/1/2015 IA/2/2015	28-08-2020	Muniyamma Vs Subramani	G R B
47	R.A. 36/2013 (HEARING) IA/1/2013 IA/2/2013	28-08-2020	The Thahsildar Vs Venkataswamy.R	Laxminarayana Hegde
48	FDP 23/2013 (HEARING)	28-08-2020	Sujatha Vs Ramaiah Since dead by his L Rs. Siddappa R	Rajan Associates
49	O.S. 971/2013 (HEARING)	28-08-2020	Krishnachari.N Vs M.S.Raghuveer	V.F.Kumbar
50	O.S. 1439/2013 (HEARING) IA/1/2013	28-08-2020	Venkatamma Vs Narayanappa	Ramakrishna
51	O.S. 1779/2013 (A.D.R) IA/1/2013 IA/2/2013	03-09-2020	Susheelamma Y Vs Henriars Y	Ashwathanarayana
52	O.S. 823/2013 (ISSUES.) IA/1/2013 IA/2/2013	03-09-2020	Gowramma Vs Sharadamma	D.M.Jagadeesha
53	O.S. 1579/2013 (ISSUES.) IA/1/2013	03-09-2020	Prasad R Vs Kodanda	N S
54	O.S. 164/2016 (ISSUES.) IA/1/2016	03-09-2020	Munithimmakka Vs Ramaiah	Venkatesh

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>3:00 P.M - 4:00 P.M</u>				
1	O.S. 1294/2009 (HEARING) IA/1/2009		THANAMMA Vs A PRITHVIRAJ	S.G.RAMAKRISHNA V B SHIVAKUMAR
2	O.S. 709/2017 (HEARING) IA/1/2017		Shivakumar M B Vs Thimmakka	S Vema Reddy
3	O.S. 583/2020 (HEARING) IA/1/2020		GUNDAMMA Vs RAMAPPA	R CHANDRA SHEKAR
4	O.S. 598/2020 (HEARING) IA/1/2020 IA/2/2020		NITISH REDDY REPTD BY YUVARANI Vs SAROJAMMA	RAMESH K
5	O.S. 612/2020 (HEARING) IA/1/2020 IA/2/2020		DIVYA R Vs RAMACHANDRAPPA	K SURESH
<u>4:00 P.M - 5:00 P.M</u>				
6	O.S. 957/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007 IA/3/2007		N VASANTHAPPA Vs AMMAYAMMA	H.V. RAJARAM V.VISHWANATH
ARGUMENTS				
7	R.A. 63/2012 (ARGUMENTS.) IA/1/2012		Munishetty Vs Narasimhaiah	Ranganatha.S.Jois
8	R.A. 133/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		Nanjamma Vs Hosahalli Abbayappa	S.Chennayaraya Reddy
(O.S./0000144/2006)				
ARGUMENTS BY ADV. DEFTS.				
9	O.S. 2954/2005 (ARGUMENTS.) IA/1/2015 IA/2/2015		Muniswamy.C Vs Zafferulla Khan	
FURTHER ARGUMENTS				
10	O.S. 1589/2016 (ARGUMENTS.) IA/1/2016		Prabhakara P Vs Gopal Reddy T	V R
Cases listed below are adjourned due to Covid 19				
11	O.S. 1202/2006 (SUMMONS) IA/1/2006	11-08-2020	MYLARAPPA Vs LINGAMARAIH	P. MARAPPA VS D1 AND D2

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 1914/2006 (SUMMONS) IA/1/2006	11-08-2020	Y MUNISHAMY SINCE DEAD BY LRS Vs Y MUNIYAPPA @ CHINNAIAH	MYLARAIAH ASSOCIATES SV
13	O.S. 2209/2006 (SUMMONS) IA/1/2006	11-08-2020	THAQDIRUNNISSA Vs SYED SHAH	A.KUMARVEL VBS - D1 TO 6
14	O.S. 2537/2006 (SUMMONS) IA/1/2006	11-08-2020	VASANTHA Vs THIMMAPPA DEAD BY LRS GUJJAMMA	K. SHOBA
15	O.S. 90/2007 (SUMMONS) IA/1/2007	11-08-2020	MUNIYAMMA Vs ANJANAPPA	K.G. RAMAKRISHNAIAH SRI.H.V.RAMACHANDRA REDDY
16	O.S. 336/2007 (SUMMONS) IA/1/2007	11-08-2020	LAKSHMI DEVAMMA Vs KAMALAMMA	G. PAPIREDDY M.NARAYANA REDDY
17	O.S. 1317/2008 (SUMMONS)	11-08-2020	AFSAR SAB Vs SPECIAL LAND ACQUISITION OFFICER	TRS B. BOREGOWDA
18	O.S. 1827/2008 (SUMMONS) IA/1/2008	11-08-2020	S SEENAPPA @ SRINIVASA Vs RATHNAMMA	G N JANARDHANA KTG ADVOCATE
19	O.S. 103/2009 (SUMMONS) IA/1/2009	11-08-2020	SARASWATHI Vs ANJI	RAMESH ADITHYA
20	O.S. 710/2009 (SUMMONS)	11-08-2020	A GOVINDARAJ Vs M RAMACHANDRA	K.VARADARAJAN K.VARADARAJAN.
21	O.S. 881/2009 (SUMMONS) IA/1/2009	12-08-2020	KEMPAMMA Vs JAYAMMA	V.VIJAYASHEKARA GOWDA
22	O.S. 127/2011 (SUMMONS)	12-08-2020	MADHAVA MURTHY V Vs D CHIKKA VENKATAPPA	P H VIRUPAKSHAIAH N.K.K. ADVOCATE
23	O.S. 31/2014 (SUMMONS) IA/1/2014 IA/2/2014	12-08-2020	Hanumanthappa Vs Kalaiaha	G. Varalakshmi
24	O.S. 245/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	12-08-2020	Usha Vs Narasimhamurthy	H S R
25	O.S. 432/2014 (SUMMONS) IA/1/2014	12-08-2020	Anitha Vs Bhadramma	Vijay Kumar G

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 508/2014 (SUMMONS) IA/1/2014	12-08-2020	Abdul Azeez Vs Krishnappa	K M V
27	EX 19/2014 (SUMMONS)	12-08-2020	Srinivas Murthy D N Vs Appaiah	M Narayanappa
28	O.S. 894/2014 (SUMMONS) IA/1/2014	12-08-2020	Kaveramma Vs Lakshmaiah	M A Poovaiah
29	O.S. 920/2014 (SUMMONS) IA/1/2014	12-08-2020	Channe Gowda Vs Byamma	G D A
30	O.S. 1034/2014 (SUMMONS) IA/1/2014 IA/2/2014	12-08-2020	Narayanamma Vs Srinivas T	H R Umadevi
31	O.S. 1058/2014 (SUMMONS) IA/1/2014	12-08-2020	Narasamma Vs Rathnamma	S Vemareddy
32	P and SC 8/2014 (SUMMONS) IA/1/2014 IA/2/2014	12-08-2020	Maheshwari P M Vs Basavarajan P M	Dinesh G
33	O.S. 1251/2014 (SUMMONS) IA/1/2014	12-08-2020	Anusuyamma Vs Rathnamma	V S and Vinod G
34	O.S. 1343/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	12-08-2020	Leelavathi Vs Venkatappa	D V B
35	O.S. 1439/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	12-08-2020	Muniraju Vs Venkatarajappa alias Venkataraju	Lakshman Gowda
36	O.S. 498/2014 (HEARING) IA/1/2014	12-08-2020	Parvathamma Vs Anjanamma	B S N
37	O.S. 172/2015 (HEARING)	12-08-2020	Govindamma Vs Muganna	A Ramamohan
38	O.S. 1214/2015 (HEARING) IA/1/2015	12-08-2020	Yellappa Reddy Vs Hanumappa	Balaram S
39	Misc 19/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014	12-08-2020	Venkatesh K v Vs Neelamma	Srinivasa D C

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	M.A. 18/2014 (ARGUMENTS.) IA/1/2014	12-08-2020	Mahadevamma L M Vs Patel Anjanappa	Ramachandra
41	O.S. 1465/2014 (SUMMONS) IA/1/2014	13-08-2020	Parvathamma Vs Krishnappa	G N J
42	O.S. 1484/2014 (SUMMONS) IA/1/2014 IA/2/2014	13-08-2020	Govindamma Vs Babu Rao G	B J
43	FDP 36/2014 (SUMMONS)	13-08-2020	Anandaraju M R Vs Gowramma	Srinivas Gowda
44	O.S. 1606/2014 (SUMMONS) IA/1/2014	13-08-2020	Mallanna Vs Nagesha	
45	O.S. 1068/2015 (SUMMONS) IA/1/2015	13-08-2020	Vinoda U Pai Vs Ganesh D Pai	MAHESH S.N.
46	O.S. 1392/2015 (SUMMONS) IA/1/2015 IA/2/2015	13-08-2020	Lingamma Vs Krishnappa	Thippeswamy G T
47	O.S. 603/2017 (SUMMONS)	13-08-2020	Canara Bank, Rep. by its Manger Mary Shama Thomas Vs Nataraj Yadav S K	T M J
48	M.A. 69/2017 (SUMMONS) IA/1/2017 IA/2/2017	13-08-2020	Kannan Vs Neelakara Reddy L	
49	O.S. 1956/2007 (NOTICE) IA/1/2007	13-08-2020	SIDDAMMA Vs DODDAMMA	N.R.JAGADEESWARA AND E.MALATHI D1,4,7 EXPARTE
50	O.S. 109/2014 (NOTICE) IA/1/2014	13-08-2020	Kiran G S Vs Jeevrani	Ramaskanthrao
51	O.S. 615/2015 (NOTICE) IA/1/2015	13-08-2020	Kusuma G Vs Muniraju V	D V S
52	O.S. 257/2015 (A.D.R) IA/1/2015	13-08-2020	Manikyam Reddy Vs Siddalinga Reddy H	SOMASHEKARAI AH
53	O.S. 539/2015 (A.D.R) IA/1/2015	13-08-2020	Ramesh B Vs Muniveerappa	Priyanka
54	O.S. 1389/2009 (ISSUES.) IA/1/2009	13-08-2020	MUNISHAMAPPA Vs CHIKKAMUNIYAPPA	M.RAMA MOHAN

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	Misc 101/2011 (EVIDENCE.) IA/1/2011	13-08-2020	DEVARAJ.M Vs SRINIVAS.K.E	R. NARAYANA SWAMY H.V.SUBRAMANYA
56	Misc 102/2011 (EVIDENCE.) IA/1/2011	13-08-2020	DEVARAJ.M Vs SRIDHAR.P	R. NARAYANA SWAMY H.V.SUBRAMANYA
57	Misc 103/2011 (EVIDENCE.) IA/1/2011	13-08-2020	DEVARAJ.M Vs GOPAL RAO.C	R. NARAYANA SWAMY H.V.SUBRAMANYA
58	Misc 104/2011 (EVIDENCE.) IA/1/2011	13-08-2020	DEVARAJ.M Vs SATHYAN.M	R. NARAYANA SWAMY H.V.SUBRAMANYA
59	Misc 105/2011 (EVIDENCE.) IA/1/2011	13-08-2020	DEVARAJ.M Vs ELZIAH KUMAR.S.	R. NARAYANA SWAMY H.V.SUBRAMANYA
60	Misc 106/2011 (EVIDENCE.) IA/1/2011	13-08-2020	DEVARAJ.M Vs NAGARAJA.H.M	R. NARAYANA SWAMY H.V.SUBRAMANYA
61	Misc 107/2011 (EVIDENCE.) IA/1/2011	13-08-2020	DEVARAJ.M Vs DAYAL CHOWDRY	R. NARAYANA SWAMY H.V.SUBRAMANYA
62	Misc 108/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs RAGHUNATH.M	R. NARAYANA SWAMY H.V.SUBRAMANYA
63	Misc 109/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs VINOD REDDY.N	R. NARAYANA SWAMY H.V.SUBRAMANYA
64	Misc 111/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs SARAVANAN.A	R. NARAYANA SWAMY H.V.SUBRAMANYA
65	Misc 112/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs VIJAYAKUMAR.B.P	R. NARAYANA SWAMY H.V.SUBRAMANYA
66	Misc 113/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs MADHIVANAN.R.	R. NARAYANA SWAMY H.V.SUBRAMANYA
67	Misc 114/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs RAMESH.S.V	R. NARAYANA SWAMY H.V.SUBRAMANYA
68	Misc 115/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs BALASUBRAMANYAM.S	R. NARAYANA SWAMY H.V.SUBRAMANYA
69	Misc 116/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs ROBERT KENNEDY RAVINDER	R. NARAYANA SWAMY H.V.SUBRAMANYA
70	Misc 117/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs SRINIVAS.M	R. NARAYANA SWAMY H.V.SUBRAMANYA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 01-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	Misc 118/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs NANDISH REDDY.N.S.	R. NARAYANA SWAMY H.V.SUBRAMANYA
72	Misc 119/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs NAGARAJA.D	R. NARAYANA SWAMY H.V.SUBRAMANYA
73	Misc 120/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs HANUMANTHAPPA.G.B	R. NARAYANA SWAMY H.V.SUBRAMANYA
74	Misc 121/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs SUGUNA KUMAR.K.V.	R. NARAYANA SWAMY H.V.SUBRAMANYA
75	Misc 122/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs DAYAL CHOWDRAY	R. NARAYANA SWAMY H.V.SUBRAMANYA
76	Misc 123/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs NANDISH REDDY.N.S.	R. NARAYANA SWAMY H.V.SUBRAMANYA
77	Misc 124/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs ESHWAR LAL	R. NARAYANA SWAMY H.V.SUBRAMANYA
78	Misc 125/2011 (EVIDENCE.) IA/1/2011	14-08-2020	DEVARAJ.M Vs MADANLAL PRAJAPATH	R. NARAYANA SWAMY H.V.SUBRAMANYA
79	O.S. 1539/2016 (EVIDENCE.) IA/1/2016	14-08-2020	Suguna Vs Venkateshappa	S N M
80	O.S. 1695/2016 (EVIDENCE.)	14-08-2020	M/s METAHELIX LIFE SCIENCES LIMITED, REP. BY PROGAL DUTTA Vs M/s KISSAN SEVA KENDRA	